

Annexure – 7

Name of the corporate debtor: Advantage Overseas Private Limited; Date of commencement of Liquidation: 27-11-2024; List of creditors as on: 26-01-2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Security Interest	Whether related party?	% of voting share in SCC, if Applicable					
1	Employee's Provident Fund Organisation	Ministry of Labour and Employment	17-12-2024	1,86,931.00	1,86,931.00	Operational		No	0.00049%	0	0	0		The said claim amount was duly admitted by erstwhile RP and the same was again submitted during Liquidation.
2	Deputy Commissioner of Income Tax, Central Circle- 5(3)	Ministry of Finance	08-01-2024	53,84,83,42,817.00	6,19,89,439.00	Operational		No	0.16%	0	0	53,78,63,53,378.00		As per the summary of demand, the orders were passed after initiation of CIRP, which is violation of moratorium, however, the Liquidator shall take an opinion for treatment of such claim.
Total				53,84,85,29,748.00	6,21,76,370.00					-	-	53,78,63,53,378.00	0	